

की उदरना पड़ता है, क्या मासुनीय मंत्री जी बतलायेंगे कि देर से देर कब तक इन पुराने सिक्कों को हटा दिया जायेगा ?

श्री ब० रा० शर्मा : जब कि नये सिक्कों का कानून पार्लियामेंट में पास हुआ था तो उस समय सरकार की तरफ से यह कहा गया था कि तीन साढ़े तीन साल में नये सिक्कों का पूरा पूरा चलन हो जायेगा। अब जो दिक्कतें सामने आ रही हैं उनसे मालूम होता है कि यह भवधि कुछ और बढ़ जायेगी। हो सकता है कि चार साल हो जायें। यह परिस्थिति है।

**Shri Tangamani:** From the statement we find that from 1-4-1957 to 31-12-1957 only 26 crore pieces of coins of the value of two annas and below have been withdrawn. That comes to about 4 per cent. So, although a year has elapsed only 4 per cent of coins have been withdrawn as per the statement. May I know how long it will take for the withdrawal of all these coins?

**Shri Braj Raj Singh:** 25 years.

**Shri B. R. Bhagat:** We are withdrawing coins as they are coming back; they are not issued again. The only thing is, coins will be in circulation till they are demonetised. With regard to the two anna pieces, I think in about six months we are thinking of demonetising the yellow ones and in another six months the entire two anna pieces will be demonetised, but I cannot be very precise about this period.

**Shri Mohiuddin:** In order to expedite the process of introducing the new coins, is it a fact that the Government is considering introduction of 50 naya paise notes?

**Shri B. E. Bhagat:** No, Sir, at present there is no such proposal under examination.

**Shrimati Parvathi Krishnan:** May I know whether the yellow two anna coins have been demonetised in Delhi, particularly in the Parliament House, because they are not accepted even in the post office?

**Shri B. R. Bhagat:** It is a fact, that they are not accepted because there are a large number of counterfeit yellow two anna coins. So, there is some difficulty, but we have issued circulars and taken all precautions to see that no undue difficulty is caused to the public.

**Mr. Speaker:** I shall see to it that they are not paid two anna pieces hereafter.

#### New Oil Find

\*895. **Dr. Ram Subhag Singh:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that oil has been struck in new wells in Moran area;

(b) if so, in how many; and

(c) the prospect thereof?

**The Minister of Mines and Oil (Shri K. D. Malaviya):** (a) Yes, Sir.

(b) Out of 7 wells so far completed, 4 are productive.

(c) A good commercial production is expected.

**Shri Hem Barua:** May I know if this oil discovered in Moran is proposed to be brought under the refining process of the proposed Assam Refinery; if so, whether the contemplated capacity of that refinery is going to be increased to meet this need?

**Shri K. D. Malaviya:** The oil produced in Moran will be operated by the new Oil India Limited in which the Government of India are partners with the Assam Oil Company. As soon as the programme which is to be implemented by the Oil India Limited is completed the question of exploitation of Moran oil in a refinery will arise.

#### Manipur Supplement of Amrita Bazar Patrika

\*896. **Shri L. Achaw Singh:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a Manipur Supplement was published

in the *Amrita Bazar Patrika* in November, 1957;

(b) the amount of bills submitted by the *Amrita Bazar Patrika* to the Manipur Administration for payment towards the publication; and

(c) the reasons for the publication of the supplement in the *Amrita Bazar Patrika*, Calcutta?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) Yes.

(b) No payment was made by the Manipur Administration for the publication of the Supplement, but certain advertisements were inserted by the Administration in the Paper for promoting tourism and local arts and crafts for which bills have been submitted by the Paper to the Administration for Rs. 4669.16 N.P.

(c) The Supplement was published by the *Amrita Bazar Patrika*, Calcutta as a part of their programme of publishing supplements to encourage tourism. The State Governments including the Administration of the Union Territories have been requested to assist the Papers which have agreed to bring out such supplements by contributing articles and advertisements.

Shri L. Achaw Singh: May I know whether quotations were invited from other newspapers also for the publication of the supplement and advertisements?

Shri Datar: There was no question of inviting any quotations here. The *Amrita Bazar Patrika* had agreed to publish a special supplement dealing with Manipur and that is the reason why advertisements were given.

Shri P. B. Patel: Is it the policy of the Government to give advertisements only to those papers which write in favour of the Government?

Shri Datar: No, Sir.

The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlal Nehru): May I say a word, Sir? A newspaper brings out a special supplement about a particular area—any paper may do so—and in the interest of tourism that is taken advantage of by the Administration. That is a normal thing and there is no question of favouritism to any newspaper. Whenever any newspaper does that, it would probably receive the same treatment.

#### फैरो-मैगनीज संयंत्र

\*८६७. श्री ई० मधुसूदन राव : क्या इस्पात, खान और ईंधन मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत में फैरो-मैगनीज तैयार करने के लिये अब तक क्या कार्यवाही की गयी है;

(ख) सरकार द्वारा फैरो-मैगनीज के कितने संयंत्र अब तक स्थापित किये गये हैं; और

(ग) प्रत्येक की उत्पादन-क्षमता कितनी है; और

(घ) क्या गरिडी (जिला श्रीकाकुलम) में फैरो-मैगनीज संयंत्र स्थापित करने की कोई प्रस्थापना है ?

इस्पात, खान और ईंधन मंत्री (सरदार स्वर्ण सिंह) : (क) सरकार न अभी तक सालाना १७७,३०० टन कुल ताकत की नौ पार्टियों की योजनायें मंजूर कर दी हैं।

(ख) कोई नहीं।

(ग) सवाल ही नहीं उठता।

(घ) जी नहीं। फिर भी माननीय सदस्य का मतलब शायद गिरीबिदी (जिला श्रीकाकुलम) से है। यदि ऐसा है तो एक प्राइवेट पार्टी द्वारा लगाये गये प्लांट में पहले ही उत्पादन शुरू कर दिया गया है।